

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.228 – IA/578(AHM)2023
ITEM No.229 – IA/992(AHM)2022
ITEM No.230 – IA/242(AHM)2023
in
CP(IB)/82(AHM)2022

Proceedings under Section 7 IBC

IN THE MATTER OF:

Rajhans Infrabuild LLP

.....Applicant

V/s

Growmore Wealth Pvt Ltd

.....Respondent

Order delivered on: 19/02/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Ms. Pragati Tiwari, Adv. a.w Mr. Mayur Jugtawat, Adv.
for Mr. Nipun Singhvi, Adv.

For the Respondent

: None

For the RoC

: None

ORDER

IA/578(AHM)2023, IA/992(AHM)2022 & IA/242(AHM)2023

Copy of paper publication produced by the applicant shows different IA no. of the relevant application. Applicant is directed to issue fresh notice upon respondents as per rules.

List for further consideration on 03.04.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)